

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5698  
ANSWERED ON:30.04.2013  
REHABILITATION OF SURRENDERED MILITANTS  
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that hundreds of militants have returned from across the border to Kashmir;
- (b) if so, the details thereof;
- (c) whether a large number of militants have sought permission to return to Kashmir;
- (d) if so, the details thereof and the response of the Government thereto;
- (e) whether the militants who returned under the Rehabilitation Policy are struggling to make both ends meet; and
- (f) if so, the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a)to(f): As per report of J&K Police, in the past three years, from 2010 to 2012 and the current year upto 10.04.2013, about 262 ex-militants have returned via Nepal. The Govt. of J&K had notified the Policy Procedure for return of ex-militants from Pok/Pakistan to Jammu and Kashmir vide Order No. Home 1376 (ISA) of 2010 dated 23.11.2010. As per this policy, Joint Check Post (JCP) at Wagah (Attari), Salamabad, Chakan-da Bagh crossing on the LoC besides, Indira Gandhi International Airport, New Delhi have been designated as routes for ex-militants of J&K who had crossed over to Pok/Pakistan but have given up militant activities due to change of heart and are willing to return to the State. Govt. of J&K has received a total of 1094 application on behalf of prospective returnees under the Policy. Out of these 422 applications have been cleared by all the agencies and recommended by the Committee. However, no ex-militant has been able to access the above designated routes under Policy of 2010 for return so far. As per above policy of 2010, the returnee will not be entitled to any special benefits. However, the policy stipulates for training in suitable trades or skills in ITIs or other training institutions in order to enable their re-integration into society.